

to arrive at a mutually acceptable solution. Wherever necessary cases are taken up with the concerned authorities of the foreign Government to persuade the employers to redress the grievances of Indian workers. Where no alternative employment or any solution is possible despite best efforts of the Mission, all assistance is given to facilitate repatriation of the aggrieved worker.

[English]

PERMISSION TO US COMPANIES TO SET UP FOOD PROCESSING UNITS

2871. DR. KRUPASINDHU BHOI : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Government propose to grant permission to US companies Kelong and Del Monte to set up Food Processing Units in the country; and

(b) if so, the details thereof and the names of States where these units are proposed to be set up ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI) : (a) While no proposal has been received from M/s Del Monte to set up Food Processing Units in the country, approval had been granted by the RBI to M/s. Kelong to set up food processing unit in India with 51% foreign equity. Later however, their request for increasing the foreign equity to 100% has been acceded to by the Government.

(b) M/s. Kelong proposes to set up a high technology ready to eat cereals facility at Toloja, Maharashtra with a total investment of Rs. 180 crores.

D.T.C.

2872. SHRI HARIN PATHAK :
SHRI C.P. MUDALAGIRIYAPPA :
SHRI MADAN LAL KHURANA :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the introduction of Red Line and other services in the Capital has had an adverse effect on the financial position of DTC;

(b) if so, the losses suffered by DTC on that account during the last two years;

(c) whether the revision of fares, introduction of Green Line Service and opening of new routes have improved its financial position;

(d) if so, the extent thereof;

(e) if not, the reasons therefor; and

(f) the remedial steps taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) The average daily earning of TDC has been reduced from Rs. 40.67 lakh per day in October, 1992 to Rs. 25.32 lakh per day in June, 1993. This has been not only on account of the introduction of Red Line Buses, but also on account of certain other factors i.e. reduction in the fleet strength and load factor etc.

(c) and (d) The daily earning of DTC increased from Rs. 26.44 lakh during 1991 to Rs. 30.64 lakh during 1991-92 and Rs. 39.36 lakh during 1991-93 on account of revision of fares, introduction of Green Line services and opening of new routes.

(e) and (f) Does not arise in view of (c) and (d) above.

[Translation]

QUARTERS FOR P AND T EMPLOYEES

2873. SHRIMATI SUMITRA MAHAJAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether adequate number of staff quarters have been constructed for the employees of the Departments of Posts and Telecommunications at Indore;

(b) if not, the extent to which the number of existing staff quarters is less than the requirements; and

(c) the time by which the shortfall is likely to be made up ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Yes, Sir.